

ITEM NO.27

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 237/2017

VANASHAKTI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 66012/2019 - INTERVENTION/IMPLEADMENT IA No. 8250/2020 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 29672/2017 (XIV)
(IA No. 102175/2021 - APPLICATION FOR PERMISSION IA No. 102177/2021
- EXEMPTION FROM FILING AFFIDAVIT)
W.P.(C) No. 1079/2017 (PIL-W)
([FOR CLARIFICATION/DIRECTION ON IA 124430/2018])

Date : 23-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Suroor Mander, Adv.

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Ms. Mugdha, Adv.

For Respondent(s) M/S. S. Narain & Co., AOR

Mr. Amrish Kumar, AOR
Mr. Vikramjit Banerjee, A.S.G.
Mrs. Aakankasha Kaul, Adv.
Mr. Zoheb Hussain, Adv.
Ms. Swarupama Chaturvedi, Adv.

Ms. Ruchi Kohli, Adv.

Mr. Vikramjit Benerajee, A.S.G.

Mr. Gurmeet Singh Makker, AOR

Ms. Aakanksha Kaul, Adv.

Mr. Saurabh Mishra, Adv.

Ms. Swarupma Chaturvedi, Adv.

Ms. Ruchi Kohli, Adv.

Mr. Sarvam Ritam Khare, AOR

Ms. Jayasree Narasimhan, Adv.

Mr. Akash Shukla, Adv.

Mr. Suransh Chaudhary, Adv.

Ms. Shobha Gupta, AOR

Ms. Pooja Tripathi, Adv.

M/S. S. Narain & Co., AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Vikramjit Banerjee, ASG appearing on behalf of the Union of India shall file an updated status report in respect of the regulatory measures which have been taken by the Government of India for effecting a ban on hazardous pesticides mentioned in the Writ Petition.

- 2 List on 6 February 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**